26,000 tonnes of barley and 11,000 tonnes of gram were also purchased by these agencies under the price support scheme.

(c) It is not possible to give any realistic estimate of the quantity of wheat still left with the farmers.

Implementation of Land Ceiling Laws

*42. DR. Z. A. AHMAD:
SHRI S. K. VAISHAMPAYEN: SHRI P.
K. KUNJACHEN: SHRI INDRADEEP
SINHA SHRI BIR CHANDRA DEB
BURMAN: Will the Minister of
AGRICULTURE AND IRRIGATION be
pleased to refer to the reply to Starred
Question 81 given in the Rajya Sabha on
12th May, 1976 and state:

- (a) whether the implementation of the land ceiling laws had been completed by 30th June, 1976, as scheduled;
- (b) if so, what is the area of land declared surplus, the areas actually taken over and the area distributed till 30th June, 1976; and
- (c) what is the estimated number of agricultural workers who have been benefited by implementation of land reforms?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHIB P. SHINDE): (a) to (c) A statement has been laid on the table of the Sabha.

Statement

According to the latest report 22,30,000 acres of land have been declared surplus as a result of the implementation of the land ceiling measures. Of these, a little under 13 lakh acres have actually been taken over, out of which 8,27,000 acres have been distributed among 3,98,000 eligible persons. Work for mopping up more surplus land and its distribution is still in progress.

Representation from the Members of Indian Hockey Federation

•43. SHRI SHRIKANT VERMA: SHRIMATI AMBIKA SONI:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

- (a) whether it is a fact that the members of the Indian hockey team to the Montreal Olympics had made certain complaints in a letter to the Chairman of the Selection Committee of Indian Hockey Federation before the commencement of the Olympics;
 - (b) if so, what are the details thereof;
- (c) whether any Committee has been appointed to ascertain the reason for the reverses of the Indian team; and
- (d) if so, what is the composition of this Committee ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) to (d) A statement is laid on the Table of the Sabha.

Statement

Enquiries reveal that a letter purported to have been signed by members of the Indian Hockey Team for the Montreal Olympics had been received by the President of the Indian Hockey Federation and the Chairman of its Selection Committee, alleging that the members of the Hockey Team had been harshly treated by its Manager. A report in the matter has been called for from the Indian Hockey Federation.

The Ministry is awaiting an overall report from the Indian Hockey Federation and the Indian Olympic Association on the performance of the Indian Contingent at the Montreal Olympic Games. The performance of the Indian Contingent to the Montreal Olympic Games including the Hockey Team will be reviewed by the All India Council of Sports.

Setting up of University in Midnapore *44. SHRI BHOLA PRASAD : SHRI KALYAN ROY :

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to refer to the reply to Uns-tarred Question 223 given in the Rajya Sabha on the 19th May, 1976 and state:

- (a) whether Government have taken any decision to set up a University at Midnapore in West Bengal;
 - (b) if so, by when it is likely to be set UD;